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Assam and firing across the border;

(b) if so, what action Government have taken in the matter?

THE DEPUTY MINISTER EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Pakistani forces were first noticed concentrating opposite Dawki towards the end of June. They started unprovoked firing on Dawki from 11 P.M. on 31st July.

(b) We had, both at State Central levels, protested to Pakistani authorities against their threatening concentration. When the Pakistani forces opened unprovoked firing, our forces retaliated. A cease-fire arranged between the Deputy Commissioners of Shillong and Sylhet on 2nd August. The two Deputy Commissioners met on 4th and 5th August and have decided on measures to reduce tension and prevent further firing.

*162. [For answer, vide cols. 471-73 Supra.1

ALLOTMENT OF GOVERNMENT-BUILT PROPERTIES IN BAIRAGARH (BHOPAL)

- *163. SHRI M. BASAVAPUNNAIAH: Will the Minister of REHABILITATION and Minority Affairs be pleased to state:
- (a) whether Government have received any complaints from the residents of the Displaced Persons' Township, Bairagarh (Bhopal), regarding the allotment of Government-built properties; and
- (b) if so, whether any enquiry was made into these complaints?

THE DEPUTY MINISTER OF REHABILITATION (Shri P. S. Naskar): (a) No complaints have been received by the Central Government. If any specific brought to our notice, the matter will be looked into.

(b) Does not arise.

CRISIS IN THE SHOE INDUSTRY AT AGRA

- 27. SHRI N. C. SEKHAR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether it is a fact that the shoe industry at Agra is facing a crisis;
- (b) if so, what are the reasons therefor:
- (c) whether a deputation of shoe makers waited on Government; and
- (d) if so, what are the steps taken by Government to solve the crisis?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) No, Sir.

- (b) Does not arise, in view of the answer to (a).
- (c) and (d). Yes, Sir, The deputation had represented that the Director of Industries, Uttar Pradesh, was not issuing Essentiality Certificates to small-scale actual users for import of Boot and Shoe Grindery items these were not open to them. restriction on import of items has since been removed and the Director of Industries, Uttar Pradesh has been requested to grant Essentiality Certificates to small scale actual users.

कपड़े के निर्यात में गिराबट

२८ श्री नवार्बासह चौहान : क्या वाणिज्य तथा उद्योग मी यह बताने की कपा करेंगे कि :

- (क) क्या यह सच है कि भारतीय कपडे का निर्यात बराबर गिरता जा रहा है और यदि हां, तो इसके कारण क्या हैं;
- (त) इसे बढ़ाने के लिये सरकार क्या प्रयत्न कर रही है श्रौर किस परिणाम के साथ; ग्रौर